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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 26th April, 1978.

CORRIGENDUM
NOTIFICATION
INCOME TAX

No.2279/F.No.203/142/77-ITA.II/: The Department of Revenue hereby amend the notification No.2103 (F.No.203/142/77-ITA.II) dated 4th January, 1978 as under:

FOR

This notification is effective for a period of two years from 1.4.1977 to 31.3.1979.

READ

This notification is effective for a period of 2 years from 4th October, 1977 to 3rd October, 1979.

sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
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4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No.4308, New Delhi-110016, with reference to their letter No.18/28/77-AA.II dated the 23rd March, 1978 (with one spare copy to the party).
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(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA.

NO.CC/ITA.II/2233/553/RSP/78.

AUTHORISED FOR ISSUE:

(MISS GITA KRIPALANI)
ASST. DIRECTOR (RS&P).

TKJ